

Dudsagar Fall in Goa

3940. Shri Shinkre: Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government are aware of the potentialities of Dudsagar Fall in Goa in respect of irrigation and power;

(b) whether there is any scheme analysed by the former Portuguese rulers envisaging the use of Dudsagar Fall for Hydro-Electric Project;

(c) whether Government have made any survey regarding this project; and

(d) if so, whether Government propose to include this project in the Fourth Five Year Plan?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b) No.

(c) and (d). Preliminary investigations on Dudsagar project was completed by Central Water and Power Commission in 1964. The detailed investigations by Central Water and Power Commission are now in progress. Necessary provision for detailed investigation of the Dudsagar project has been made in the Fourth Five Year Plan.

Medical College in Manipur

3941. Shri M. Meghachandra: Will the Minister of Health and Family Planning be pleased to state:

(a) whether Government have approved the setting up of a Medical College in Manipur; and

(b) if so, when the College will come into being and how much amount will be allotted for the same by the Central Government?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) There is no proposal at present to set up a Medical College in Manipur.

(b) Does not arise.

I.T. Assessment of Kanwar Rajnath of Ahmed Group of Mills (Bombay)

3943. Shri Narendra Singh Mahida: Will the Minister of Finance be pleased to state:

(a) the year-wise amount of income-tax levied and realised one one Kanwar Rajnath of Ahmed Group of Mills at Ambernath (near Bombay), separately;

(b) whether it is a fact that the Income-tax Department raided his premises in early 1965 in connection with search for hidden money and seized and took charge of books of accounts and documents;

(c) if so, whether on an enquiry, large amounts of concealed wealth, including false credits in the books of accounts have been traced by the Income-tax Department;

(d) whether an enquiry is being held in respect of the moveable and immovable properties and original source of income; and

(e) the steps taken by Government in the matter?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Regular assessments have for assessment years 1960-61 to 1962-63. The taxes levied and realised are as under:

	Tax levied	Tax realised
1960-61	1,486	1,486
1961-62	7,450	7,450
1962-63	4,23,804	Nil (due to stay by High Court)

Regular assessments from 1963-64 to 1966-67 are pending. Taxes demanded by way of advance tax or provisional